

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 5892
TO BE ANSWERED ON 30.03.2026**

BENEFICIARIES OF E-SHRAM PLATFORM AND PM-SYM SCHEME

†5892. SHRI SANJAY UTTAMRAO DESHMUKH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the detail of number of unorganised sector workers registered on the e-Shram platforms in the country, State/UT-wise, including Maharashtra, especially Washim-Yavatmal Lok Sabha Constituency;**
- (b) the details of total number of male and female beneficiaries registered under the Pradhan Mantri Shram Yogi Maandhan (PM-SYM) scheme in the country, especially, district-wise in Maharashtra;**
- (c) the details of number of subscribers/beneficiaries who have exited or in the Country withdrawn from the said scheme since its inception, State/UT-wise; and**
- (d) the details of total funds disbursed and utilised under the said scheme in Maharashtra, since its inception, year-wise?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August, 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) including platform workers, migrant workers etc. The e-Shram portal registers the unorganised workers including gig and platform workers and provides them a Universal Account Number (UAN) on a self-declaration basis.

As on 22nd March 2026, over 31.57 crore unorganised workers have already been registered on eShram portal.

State/UTs-wise details of unorganised workers registered on eShram portal including Maharashtra is at annexure-I.

District-wise details of unorganised workers registered on eShram portal in Maharashtra including Washim-Yavatmal districts is at annexure-II.

State-wise details of beneficiaries exited or withdrawn from Pradhan Mantri Shram Yogi Maandhan (PM-SYM) scheme since its inception is at annexure-III.

The Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) scheme was launched in February, 2019 in order to provide old age protection to the workers of unorganised sector. This is a voluntary and contributory pension scheme. Under the scheme, a monthly assured pension of Rs. 3000/- is provided to the unorganised workers after attaining the age of 60 years. The workers in the age group of 18 to 40 years whose monthly income is Rs. 15000/- or less and not a member of EPFO/ESIC/NPS (Govt. funded) are eligible to join the scheme. The monthly contribution amount ranges from Rs. 55/- to Rs.200/-, depending upon the entry age of the beneficiary. Under the scheme, 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government.

Annexure-I

Annexure referred to in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No. 5892 for 30.03.2026 regarding “Beneficiaries of e-Shram Platform and PM-SYM Scheme” raised by Shri Sanjay Uttamrao Deshmukh.

State/UTs-wise details of unorganised workers registered on eShram portal including Maharashtra as on 22.03.2026.

S.No.	State/UTs	Registration Count
1	Andaman And Nicobar Islands	35,419
2	Andhra Pradesh	88,40,868
3	Arunachal Pradesh	2,16,911
4	Assam	78,29,459
5	Bihar	3,23,23,679
6	Chandigarh	1,91,074
7	Chhattisgarh	86,46,065
8	Delhi	36,35,585
9	Goa	89,246
10	Gujarat	1,23,60,794
11	Haryana	54,27,456
12	Himachal Pradesh	20,20,589
13	Jammu And Kashmir	36,38,908
14	Jharkhand	98,27,703
15	Karnataka	1,10,64,262
16	Kerala	61,15,894
17	Ladakh	35,753
18	Lakshadweep	2,868
19	Madhya Pradesh	1,93,17,062
20	Maharashtra	1,84,36,633
21	Manipur	4,72,060
22	Meghalaya	3,64,762
23	Mizoram	73,275
24	Nagaland	2,44,187
25	Odisha	1,37,07,293
26	Puducherry	1,99,340
27	Punjab	59,36,839
28	Rajasthan	1,53,01,433
29	Sikkim	50,707
30	Tamil Nadu	96,72,058
31	Telangana	46,60,529
32	The Dadra And Nagar Haveli And Daman And Diu	76,131
33	Tripura	9,03,329
34	Uttar Pradesh	8,43,48,002
35	Uttarakhand	31,13,658
36	West Bengal	2,65,73,460
	Total Registration	31,57,53,291

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District-wise details of unorganised workers registered on eShram portal in Maharashtra including Washim-Yavatmal districts as on 22.03.2026.

S.No.	Districts	Registration Count
1	Ahilyanagar	5,20,615
2	Akola	4,56,736
3	Amravati	7,02,790
4	Beed	3,94,712
5	Bhandara	4,43,083
6	Buldhana	5,41,530
7	Chandrapur	5,69,632
8	Chhatrapati Sambhajnagar	7,25,611
9	Dharashiv	2,82,526
10	Dhule	4,07,256
11	Gadchiroli	3,30,055
12	Gondia	5,04,896
13	Hingoli	2,75,004
14	Jalgaon	9,25,268
15	Jalna	3,68,676
16	Kolhapur	6,98,417
17	Latur	3,56,498
18	Mumbai	5,28,048
19	Mumbai Suburban	5,80,496
20	Nagpur	8,79,415
21	Nanded	5,61,199
22	Nandurbar	3,07,675
23	Nashik	7,65,547
24	Palghar	6,33,502
25	Parbhani	2,69,635
26	Pune	8,69,227
27	Raigad	3,62,054
28	Ratnagiri	2,42,175
29	Sangli	3,92,509
30	Satara	4,67,181
31	Sindhudurg	1,61,004
32	Solapur	5,25,625
33	Thane	10,76,774
34	Wardha	2,88,318
35	Washim	2,83,225
36	Yavatmal	7,39,720
	Total Registration	1,84,36,634

Annexure-III

Annexure referred to in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No. 5892 for 30.03.2026 regarding “Beneficiaries of e-Shram Platform and PM-SYM Scheme” raised by Shri Sanjay Uttamrao Deshmukh.

State-wise details of beneficiaries exited or withdrawn from Pradhan Mantri Shram Yogi Maandhan (PM-SYM) scheme since its inception as on 10.03.2026.

S. No	State/UTs	No of Voluntary Exited	No of Involuntary Exited (Death cases)	No of Revival
1	Andaman And Nicobar Islands	35	1	2
2	Andhra Pradesh	788	7	127
3	Arunachal Pradesh	120	0	1
4	Assam	443	2	101
5	Bihar	1,976	18	610
6	Chandigarh	41	0	2
7	Chhattisgarh	1,451	29	178
8	Delhi	200	3	71
9	Goa	9	0	2
10	Gujarat	2,328	36	232
11	Haryana	17,601	155	296
12	Himachal Pradesh	515	12	91
13	Jammu And Kashmir	786	4	73
14	Jharkhand	1,313	4	214
15	Karnataka	645	20	223
16	Kerala	117	0	65
17	Ladakh	10	1	0
18	Lakshadweep	1	0	0
19	Madhya Pradesh	1,515	21	350
20	Maharashtra	5,324	62	704
21	Manipur	43	0	11
22	Meghalaya	41	0	4
23	Mizoram	38	1	4
24	Nagaland	889	1	11
25	Odisha	1,578	35	479
26	Puducherry	13	0	12
27	Punjab	502	5	40
28	Rajasthan	1,225	27	295
29	Sikkim	6	0	0
30	Tamil Nadu	570	9	151
31	Telangana	229	3	115
32	The Dadra And Nagar Haveli And Daman And Diu	10	0	3
33	Tripura	201	6	124
34	Uttar Pradesh	4,720	69	822
35	Uttarakhand	439	6	54
36	West Bengal	1,649	26	925
